GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT
RAJYA SABHA
UNSTARRED QUESTION NO-1116
ANSWERED ON - 28/07/2021

UPLIFTMENT OF TRANSGENDERS

1116. # SHRI NEERAJ DANGI

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) whether it is a fact that Transgenders in the country are facing many social problems;

(b) if so, the details thereof and the steps taken by Government to abate those problems;

(c) the efforts being made by Government for upliftment of the Transgenders and to bring them into the mainstream society;

(d) whether Government is providing loans to Transgenders under any special scheme of starting up a business; and

(e) if so, the details of the beneficiaries, State-wise?

ANSWER

THE MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT

(SHRI A. NARAYANASWAMY)

(a) to (c) Yes Sir. The transgender persons face several issues of discrimination, exclusion from the families, absence of dignified livelihoods, inadequate access to health, shelter, welfare and employment.

In order to address these issues, the Government has enacted "The Transgender Persons (Protection of Rights) Act, 2019" and issued the the Transgender Persons (Protection of Rights) Rules 2020. They address the issues of provision of identity, protection of rights against discrimination and provision of welfare measures by the State and Central Governments.

National Council for Transgender Persons was constituted in August 2020 to advise Government on policies, programmes, legislation and projects with respect to Transgender Persons.

Ministry also launched National Portal for Transgender Persons on 25th November, 2020. Through this portal any Transgender applicant can obtain Certificate of Identity and Identity Card without any physical interface with the office of issue.The Transgender applicant can apply for the Certificate of Identity from anywhere in the Country and application automatically goes to the inbox of the competent authority of issue. On issue of the certificate, the same can be downloaded by the applicant directly.

Ministry has initiated 12 pilot shelter homes and provided financial assistance to community based organizations (CBOs) for setting up of these shelter homes 'Garima Greh' for Transgender persons. These pilot shelter homes are in States of Maharashtra, Delhi, West Bengal, Rajasthan, Bihar, Chhattisgarh, Tamil Nadu and Odisha. The main aim of these shelter homes is to provide safe and secure shelter to Transgender persons in need. These shelter homes would provide basic amenities like food, medical care, recreational facilities and also conduct capacity-building/ skill development programmes for Transgender persons.

(d) No Sir.

(e) Does not arise.

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